

No one for Respondent's side

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

116
C.P No.407/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th January 2018, 10.30 A.M

Name of the Company		Sujay Kumar Mukhopadhyay -Vs- ITC Ltd & Ors		
Under Section		58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CHHATRAPAL SUGANDH
Advocate

Petitioner

Ch. Sugandh

10.1.2018

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondents' side.

Ld. Counsel for the petitioner has filed affidavit of service which may be taken on record. It appears that notice has been served on the respondents on 15/07/2017. Till date respondents have not put their appearance. The case will proceed ex parte.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)